

In The Central Administrative Tribunal
ALLAHABAD BENCH

1 : ORDER - SHEET : 1

Application No. ~~Hon. App. No. 50/2000~~ of 199

Applicant (s)

O.A. No. 1110/99

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
<p><u>of</u></p> <p>ms. 5093/99 with Pet. abstaining 50/99 in O.A. 1110/99 filed against the order dt. 5-11-99.</p> <p>Order was dispersed at By The Bench at stat. mrs S.H. I. Naqvi, J.M. submitted review under circulation Rules.</p> <p><u>29-9-2</u></p> <p><u>SP/29/99</u></p>	<p><u>10/10/00</u></p>

Hon. Mr. S. K. I. Naqvi, Member (J)

Shri Shiv Prakash Dwivedi has filed this review petition in O.A. No. 1110/99 decided on 05.11.99, with the prayer that the respondents be directed to give the joining appointment to the petitioner at Bangalore or anywhere else.

I find the prayer is beyond the scope of jurisdiction on review side, therefore, the same cannot be entertained. The review petition is dismissed accordingly.

See
J.M.